

(2017) 11 DEL CK 0482

In the Delhi High Court

Case No : MAC Appeal No. 373 Of 2012, 1047 Of 2013

National Insurance Company Ltd

APPELLANT

Vs

Himayu Ali & Anr.

RESPONDENT

Date of Decision : 14-11-2017

Acts Referred:

Citation : (2017) 11 DEL CK 0482

Hon'ble Judges : R.K.Gauba, J

Bench : Single Bench

Advocate : Manoj Ranjan Sinha, Mani Shandilya, S.N. Parashar

Final Decision : Disposed Of

Judgement

Compensation towards pain and sufferings,"Rs.1,00,000/-

Compensation towards loss of amenities and enjoyment,"Rs.1,00,000/-

Compensation towards change of gait / disfigurement,"Rs.75,000/-

Loss of earning capacity due to injuries,"Rs.4,09,150/-

Loss of earning of petitioner for 12 months @ Rs.5,278/- per month,"Rs.63,336/-

Expenses towards medical bills,"Rs.2,946/-

Compensation towards marriage prospect,"Rs.75,000/-

Compensation towards conveyance and special diet (without bills),"Rs.25,000/-

Total,"8,50,432/-